

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A. No. 117 of 2014

Dated : 08th December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Powergrid Corporation of India Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Ms. Poorva Sehgal

Counsel for the Respondent(s) : Mr. S.K. Agrawal
Mr. Amogh Pravat
Mr. R.B. Sharma for R-13

Mr. S. K.Chaturvedi
Mr. Sanjaya Kumar Acharya for R-11

ORDER

The Respondent No. 3 to 5 undertakes to file the reply by 24th Dec, 2014.

Post the matter for hearing on **14.1.2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

kt/jps